

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 03 OF 2017 &  
IA NO. 03 OF 2017 & IA NO. 253 OF 2018**

**Dated : 2<sup>nd</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Sundew Properties Ltd. ... Appellant(s)  
Versus  
Telengana Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. D. Abhinav Rao  
Ms. D. Bharathi Reddy for R-1  
Mr. Nishant Sharma  
Mr. Rakesh K. Sharma for R-2

**ORDER**

Arguments are concluded.

**Reserved for Judgment.**

**(S. D. Dubey)  
Technical Member**

*tpd/kt*

**(Justice Manjula Chellur)  
Chairperson**